

COURT NO. 19
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Monday The 10th day of February 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	AS/523/2024 IA 1/2024 Suspension Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Vacate Stay Petition AS/611/2024	VARIDIREDDY SRINIVASULU REDDY Vs THE PROJECT DIRECTOR	KAMBHAMPATI RAMESH BABU	CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	SPS NELLORE
2	AS/611/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition	NAGALAKUNTA SREENIVASULU REDDY Vs THE PROJECT DIRECTOR	CHETLURU SREENIVAS	CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	SPS NELLORE
<u>FOR ADMISSION</u>					
3	COMCA/3/2025 IA 1/2025 Condone Delay Petition IA 2/2025 Stay Petition	FEIGUERA GRAUS INDIA PRIVATE LIMITED Vs KBS IRRIGATIONS PRIVATE LIMITED	JAVVAJI SARATH CHANDRA		VISAKHAPATNAM
<u>INTERLOCUTORY</u>					
4	AS/71/2025 IA 1/2025 Stay Petition	NALAM SATYANARAYANA Vs SABBARAPU ATCHUTAMBA	A S C BOSE		EAST GODAVARI
<u>ADMISSION</u>					
5	COMCA/7/2020 IA 1/2020 Stay Petition IA 2/2021 Direction Petition IA 1/2023 Vacate Stay Petition	THE NEW INDIAN ASSURANCE COMPANY LIMITED Vs M/S STEEL EXCHANGE INDIA LIMITED	T V P SAI VIHARI	A S C BOSE	VISAKHAPATNAM
6	CC/1702/2022 IA 1/2022 Dispense with Petition CC/1770/2022	MYTRAH VAYU (PENNAR) PRIVATE LIMITED Vs ER.H.HARANATHA RAO	CKR ASSOCIATES	V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
7	CC/1770/2022	M/S HINDUPUR SOLAR PARK PRIVATE LIMITED Vs SOUTHERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LIMITED	SAI SANJAY SURANENI	V R REDDY KOVVURI(SC FOR APSPDCL)	GUNTUR
8	COMCA/28/2024 IA 2/2024 Suspension Petition	M/S ALIVIRA ANIMAL HEALTH LIMITED Vs VISAKHA PHARMACITY LIMITED	C SUMON	D S SIVADARSHAN	VISAKHAPATNAM
9	COMCA/31/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs M/S. CONTEC SYNDICATE PVT. LTD.	THE ADVOCATE GENERAL	VENKATA SUBBAIAH POGULA	KRISHNA
10	COMCA/32/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Suspension Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs M/S. CONTEC SYNDICATE PVT. LTD.	THE ADVOCATE GENERAL	VENKATA SUBBAIAH POGULA	KRISHNA

11	COMCA/33/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	VIJAYAWADA MUNICIPAL CORPORATION Vs CONTEC SYNDICATE PVT. LTD	THE ADVOCATE GENERAL	VENKATA SUBBAIAH POGULA	KRISHNA
12	AS/325/2024 IA 1/2024 Condone Delay Petition	YALAMANCHI HIMA BINDU Vs YALAMANCHI NARAYANA	N RANGA REDDY		ANANTAPUR
13	AS/528/2024 IA 2/2024 Stay Petition	SMT. THEEGALA SATYA MANGAVENI Vs SMT. PATHIVADA ANNAPURNA	RAMA MURTY P V S A	G SAI NARAYANA RAO KRISHNA DARAPU	VIZIANAGARAM
14	AS/669/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	SRI. V. N. NARAYANAPPA Vs SRI. K. RAMAMURTHY	K H V SIVA KUMAR	BUTTA VIJAYA BHASKER	GUNTUR
15	CC/1993/2024	V. AJAY PRATAP Vs Y. PABHUDHAR REDDY	CH SRINIVASA RAJU	RR 1 AND 2 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED	CHITTOOR
16	CC/2875/2024	HINDUJA LEYLAND FINANCE LIMITED Vs M/S. MITRA AUTO AGENCIES PRIVATE LIMITED	HEMADRI V S S R R CHANDRAKANTH	KUNTAMUKKALA SAI SREE SANJAY SR NOTICE SENT RETURNED UNSERVED (REFUSED)	KRISHNA
17	CC/3336/2024	PERARAMELLI SARATH Vs SRI SASHI BHUSHAN KUMAR	POSANI AKASH	RAMA RAO KOCHIRI Y KOTESWARA RAO R 2 NOTICE SERVED RR 3, 6, 7 AND 9 NOTICE SENT THROUGH THE DISTRICT JUDGE KRISHNA AND RPAD ARE NOT YET RETURNED R 8 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED	KRISHNA
18	WP/13780/2024 IA 1/2024 Injunction Petition IA 1/2025 Implead Petition	SALADI MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	D V V S S N H BHUJANGA RAO	GP FOR MINES AND GEOLOGY YELISETTI SOMARAJU STANDING COUNSEL APPCB GP FOR REVENUE	WEST GODAVARI
19	WP/28556/2024 IA 1/2024 Direction Petition	DUPANA SURYA NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	Sravanthi Kunuku	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY YELISETTI SOMARAJU STANDING COUNSEL APPCB Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	SRIKAKULAM
20	WP/196/2025 IA 1/2025 Suspension Petition	B BALAKRISHNA Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN REDDY	GP FOR FORESTS YELISETTI SOMARAJU STANDING COUNSEL APPCB	YSR KADAPA
21	WP/201/2025 IA 1/2025 Suspension Petition	SAI SREYA MINERALS Vs THE STATE OF AP	T JANARDHAN REDDY	GP FOR FORESTS YELISETTI SOMARAJU STANDING COUNSEL APPCB	KURNOOL

22	WP/2958/2025 IA 1/2025 Suspension Petition	ELURU JUTE MILLS PRIVATE LIMITED Vs THE STATE GOVERNMENT OF AP	T SREEDHAR	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	GUNTUR
<u>INTERLOCUTORY</u>					
23	AS/37/2018 IA 1/2018 Stay Petition IA 1/2024 Addl. Evidence Petition	GANGISETTI BALA SANKAR RAO@BALA SANKAR AND ANOTHER Vs JALLEPALLI SIVAMMA	M CHALAPATI RAO	K V VIJAYA KUMAR	GUNTUR
24	AS/809/2018 IA 2/2017(ASMP 15453/2017) Stay Petition IA 4/2017(ASMP 15455/2017) Condone Delay Petition	P SREERAMAMURTHY Vs P.APPALARAJU	T V SRI DEVI	MADHAVI PRIYA MANTENA	VISAKHAPATNAM
25	AS/1192/2018 IA 1/2018 Stay Petition	VEMULAMANDA RAMA KRISHNA RAJU Vs DARLA SRINIVAS	MANGENA SREE RAMA RAO	T N M RANGA RAO	WEST GODAVARI
26	AS/74/2021 IA 1/2021 Suspension Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	K. PHILOMENAMMA (DIED) Vs B. VYDURYAMMA	P SRIDHAR REDDY	V RAGHU	SPS NELLORE
27	CMA/420/2022 IA 1/2022 Stay Petition	DAMMU SURESH Vs M/S.SHRIRAM CITY UNION FINANCE LIMITED	KODATI RAMYA KRISHNA	O UDAYA KUMAR HCJ Note - IV	EAST GODAVARI
28	AS/7/2023 IA 1/2024 Vacate Stay Petition IA 2/2024 Miscellaneous Petition	KOTRAMANGALAM HEMAPATHI Vs M.AMMULU	S PRANATHI	PAWAN KUMAR MALAPATI VENKATA DURGA RAO ANANTHA	CHITTOOR
29	AS/75/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition	S.SUBRAMANYAM NAIDU Vs V.RAMACHANDRA NAIDU	G V R CHOUDARY	S PRANATHI	CHITTOOR
30	AS/99/2023 IA 1/2024 Vacate Stay Petition	YEDLA VASUDEVA RAO Vs P SRIDEVI	KALYAN C R	M R K CHAKRAVARTHY	VISAKHAPATNAM
31	AS/100/2023 IA 1/2024 Vacate Stay Petition	YEDLA VASUDEVA RAO Vs P SRIDEVI	KALYAN C R	M R K CHAKRAVARTHY	VISAKHAPATNAM
32	AS/195/2023 IA 3/2023 Stay Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	RACHAMALLU VARADA RAJULU GUPTA Vs KOPPURAVURI RATNA KUMARI	CHAKRAVARTHY P V S K	DWARAKA SAGAR YELLAMRAJU	GUNTUR
33	AS/261/2023 IA 1/2024 Petition to Withdraw	GUMMADI USHA RANI Vs YERRABROLU MEHER SIDDARTHA	A SYAM SUNDAR REDDY	KOTHAPALLI SAI SRI HARSHA	KRISHNA
34	AS/578/2023 IA 2/2023 Condone Delay Petition	KANTABATHINA CHANDRASEKHAR REDDY Vs	G V S MEHAR KUMAR	P GANGA RAMI REDDY	SPS NELLORE

	IA 3/2023 Stay Petition AS/1360/2018	KANTABATHINA GOAPAL KRISHNA REDDY			
35	AS/1360/2018 IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	KANTABATHINA CHANDRASEKHAR REDDY Vs K GOPAL KRISHNA REDDY (DIED)	ARAVALA SREENIVASA RAO G V S MEHAR KUMAR	P GANGA RAMI REDDY	SPS NELLORE
36	AS/668/2023 IA 1/2023 Receive Docs Petition IA 2/2023 Injunction Petition IA 3/2023 Stay Petition AS/105/2024 AS/108/2024	MUKTHINENI LAKSHMI VENKATESWARA RAO Vs UPPALAPU VENKATA KRISHNA RAO	TURAGA SAI SURYA	P SAI SURYA TEJA KIRTHI TEJA KONDAVEETI	KRISHNA
37	AS/105/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Injunction Petition	UPPALAPU VENKATA KRISHNA RAO Vs GAJAVALLI VENKATA RAMESH BHAVANI PRASAD DIED	P SAI SURYA TEJA	KIRTHI TEJA KONDAVEETI	KRISHNA
38	AS/108/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Injunction Petition	UPPALAPU VENKATESWARA RAO Vs UPPALAPU VENKATA KRISHNA RAO	PENUMAKA VENKATA RAO	P SAI SURYA TEJA KIRTHI TEJA KONDAVEETI NIMMAGADDA REVATHI	KRISHNA
39	AS/157/2024 IA 1/2024 Injunction Petition	M/S TILAK ENTERPRISES Vs CHURCH OF SOUTH INDIA TRUST ASSOCIATION	SRINIVASA RAO BODDULURI	. RAMESH BABU TATAPUDI	KRISHNA
40	AS/266/2024 IA 1/2024 Stay Petition	MUPPALLA SRIRAMA RAJU Vs THOTA KRISHANA VENI	SRINIVASULU P	KIRAN BABU GODAVARTHI	GUNTUR
41	AS/300/2024 IA 1/2024 Stay Petition	GALI JAYARAMAIAH Vs MANDAVA LAKSHMI(DIED)	GHANTA SRIDHAR	AMANCHARLA SATISH BABU	SPS NELLORE
42	AS/343/2024 IA 1/2024 Stay Petition	KARUMUDI NAGA LINGESWARA RAO Vs KARUMANCHI BADARAIAH	SS RAMA KRISHNA PRASAD	KAUSHIK KUMBHAJADALA	PRAKASAM
43	AS/374/2024 IA 1/2024 Stay Petition	GUNTUPUDI BUJJAMMA Vs GUNTAPUDI VIJAYA LAKSHMI	MARRI VENKATA RAMANA	THOKA DEVA DEEPAK ANIRUDH YADAV	SPS NELLORE
44	AS/405/2024 IA 1/2024 Injunction Petition	BATHULA SIVA SANKAR Vs KOTTE VENKATA SAMBASIVA RAO	NARASIMHA RAO GUDISEVA		KRISHNA
45	AS/414/2024 IA 2/2024 Stay Petition AS/495/2024	MR.GILAKA BRAHMAIAH Vs MR.RAMI REDDY RAJA REDDY	THOMAS LLOYD	K RAGHU VEER	YSR KADAPA
46	AS/495/2024 IA 1/2024 Condone Delay in Rep IA 2/2024 Stay Petition	MR.G. BRAHMAIAH Vs RAMIREDDY CHANDRA OBUL REDDY	THOMAS LLOYD	K RAGHU VEER	YSR KADAPA
47	AS/426/2024 IA 2/2024	GOBBURI SATYANARAYANA	T LAKSHMI NARAYANA	P SAI SURYA TEJA	GUNTUR

	Stay Petition	Vs NALUKURTHI KIRAN KUMAR			
48	AS/455/2024 IA 1/2024 Stay Petition AS/451/2024	INTERNATIONAL PAPER APPM LIMITED Vs M/S. BALAJI ENTERPRISES	VARREY VENTAKATA NAGAVISHNU TEJA	MARRI VENKATA RAMANA	EAST GODAVARI
49	AS/451/2024 IA 1/2024 Permission Petition	INTERNATIONAL PAPER APPM LIMITED Vs BALAJI ENTERPRISES	VARREY VENTAKATA NAGAVISHNU TEJA	MARRI VENKATA RAMANA	EAST GODAVARI
50	AS/456/2024 IA 2/2012(ASMP 16381/2012) Stay Petition IA 4/2013(ASMP 11523/2013) L R Petition IA 10/2014(ASMP 997/2014) Set Aside Abatement IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition IA 4/2025 Condone Delay Petition IA 5/2025 Set Aside Abatement IA 6/2025 L R Petition	MAREPALLI RAMA CHANDRA MURTHY Vs UPPULURI DASARADHA RAMAYYA	POLURI PRABHAKAR RAO	N SRINIVAS P NAGA PRADEEP	KRISHNA
51	AS/461/2024 IA 2/2024 Stay Petition X OBJ/32/2024	BOSOI JAYA Vs G. SIVARAMA KRISHNA REDDY	KOTI REDDY IDAMAKANTI	PARDHA SARADHI A V	PRAKASAM
52	X OBJ/32/2024	G SIVARAMA KRISHNA REDDY Vs BOSOI JAYA	PARDHA SARADHI A V		VISAKHAPATNAM
53	AS/472/2024 IA 1/2024 Stay Petition	GADDAM JITHENDRA KUMAR Vs KOVVURI SRINIVASA REDDY	ROSEDAR S.R.A		SPS NELLORE
54	AS/514/2024 IA 1/2024 Stay Petition	PUVVADA VISHNU MURTHY Vs SMT. ALAMURI KOTIRATNAM	SAI GANGADHAR CHAMARTY	BOMMADEVARA RAMACHANDRA RAO	KRISHNA
55	AS/526/2024 IA 1/2024 Stay Petition	M/S. S.D.N. HOUSING PRIVATE LIMITED. Vs SAKAMOORI BABU SUJATHA	D KRISHNA MURTHY	D KISHORE KUMAR	CHITTOOR
56	AS/562/2024 IA 1/2024 Addl. Evidence Petition IA 2/2024 Direction Petition IA 3/2024 Stay Petition	P PADMAJA Vs VANGAVEETI MOHAN RANGA RAO	VAJJHALA SATYANARAYANA PRASAD	KOTHAPALLI SAI SRI HARSHA	KRISHNA
57	AS/567/2024 IA 1/2024 Suspension Petition	CHUNDURU RAMA MOHANA RAO Vs JABBA SUVARCHALA(DIED)	D BUTCHI BABU		KRISHNA
58	AS/571/2024 IA 1/2024	KOSURU GOVINDAIAH (DIED)	CHETLURU SREENIVAS	P S P SURESH KUMAR	SPS NELLORE

	Injunction Petition	Vs KARAMSETTY SAROJA			
59	AS/594/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition	CHODE RAJENDRA PRASAD Vs CHITTURI RANGA RAO	VENKAT SAILENDRA G	M V SURESH	EAST GODAVARI
60	AS/616/2024 IA 2/2024 Direction Petition IA 3/2024 Suspension Petition	MULLAPUDI SRI KRISHNA Vs PALADUGU BALA SEKHARA RAO	S.V.S.S.SIVA RAM	EATHAKOTA VENKATA RAO VENKATESWARLU GADA	KRISHNA
61	AS/619/2024 2/2024 Stay Petition	SRI SAI 9 AQUA TRADERS Vs INTERNATIONAL HEALTH CARE	I BALA SUBRAHMANYAM	G SRI HARSHA	KRISHNA
62	AS/621/2024 IA 1/2024 Stay Petition	DORADLA KOTESWARA RAO Vs GUTHIKONDA VEERA VENKATA MURALI PRASAD	K JYOTHI PRASAD	P RAJASEKHAR	KRISHNA
63	AS/625/2024 IA 1/2024 Stay Petition IA 2/2024 Injunction Petition	GANDI SURYAKANTHAM Vs DAYANA SRINIVAS	CHAKRAVARTHY P V S K (Cell)		EAST GODAVARI
64	AS/653/2024	NURJAHAN Vs MD. AZMAL	VARA LAKSHMI CHEKURI	CH.SUBBA RAO	WEST GODAVARI
65	AS/667/2024 IA 3/2024 Stay Petition	M/S SAVANI TRANSPORT PRIVATE LIMITED Vs TELAPROLU LALAMMA	NOMOS VISTAS THE LAWYERS	U.R.P. SRINIVAS	KRISHNA
FINAL HEARING					
66	AS/1229/2002 IA 1/2002(CMP 13290/2002) IA 2/2002(CMP 13291/2002) IA 5/2012(ASMP 5082/2012) Restoration Petition AS/97/2003 AS/1485/2002	KOLLURU SUBBA RAO Vs KOLLURU BALA BHARATHI	T JANARDHAN RAO	B ADINARAYANA RAO K SURYANARAYANA M SRINIVASA RAO P VENUGOPAL B A PRAKASH REDDY N SRIRAM MURTHY	GUNTUR
67	AS/1485/2002	K SRINVIASA KUMAR Vs K BALA BARATHI & 10 ORS	99999/PET ADV NOT PRESENT	P VENUGOPAL B ADINARAYANA RAO T JANARDHAN RAO	GUNTUR
68	AS/97/2003	K. SRINIVASA KUMAR Vs K. SUBBA RAO & 13 ORS	99999/PET ADV NOT PRESENT	M V S SURESH KUMAR M SRINIVASA RAO	GUNTUR
69	AS/3696/2004 IA 1/2018 Direction Petition IA 1/2019 Direction Petition IA 1/2020 Permission Petition	THE SUPERINTENDING ENGINEER & 2 OTHER Vs MALLA REDDY CO.	THE ADVOCATE GENERAL (AP)	G PURUSHOTHAM REDDY	SPS NELLORE
70	AS/588/2005	SMT. SUNKAVALLI MANGA RAJU Vs KATI DHARMA RAJU	SRINIVASA RAO BODDULURI	K SARVA BHOUMA RAO T V S PRABHAKARA RAO	EAST GODAVARI
71	AS/596/2006 AS/595/2006	A. CHINNAPPAIAH Vs A. KALAVATHI	G RAMA SARMA GADE VENKATESWARA RAO	L PRABHAKAR REDDY K RAMAMOCHAN	CHITTOOR

72	AS/595/2006 IA 1/2023 Permission Petition	A. CHINNAPPAIAH Vs A. BALARAMAIAH	G RAMA SARMA P V VENKATA RAVI SANKAR and Dr. P.B Reddy	L PRABHAKAR REDDY	CHITTOOR
73	AS/410/2009 IA 4/2022 Injunction Petition	KOLLIPARRA SUBBA RAO VIJAYAWADA Vs K.JANARDHAN RAO MARUTHI NAGAR VIJAYAWADA & 51 OTHERS	K SARVA BHOUMA RAO	SUNKARA RAJENDRA PRASAD V RAGHU	KRISHNA
74	AS/763/2011 IA 1/2011(ASMP 15964/2011) Condone Delay Petition AS/358/2013	THE DISTRICT COLLECTOR Vs Y.KONDA REDDY (DIED)(BY DEED OF WILL) SMT.Y.PADMAVATHI REDDY	THE ADVOCATE GENERAL	P RAJASEKHAR	YSR KADAPA
75	AS/358/2013 IA 4/2012(ASMP 1119/2012) Implead Petition	Y. KONDA REDDY (DIED) (BY DEED OF WILL) Y.PADMAVATHI REDDY Vs THE DISTRICT COLLECTOR	P RAJASEKHAR	THE ADVOCATE GENERAL C H PURNACHANDRA RAO	YSR KADAPA
76	AS/70/2012	J.NARAYANA REDDY (DIED) Vs G.GOVINDAPPA	. S DILIP JAYA RAM	O M R LAW FIRM	ANANTAPUR
77	AS/235/2014 IA 1/2015(ASMP 234/2015) Vacate Stay Petition IA 2/2015(ASMP 235/2015) Permission Petition IA 1/2018 Permission Petition	YERVA SANTEKKA Vs REDYAM CHANDRA ASEKHAR REDDY	V R REDDY KOVVURI	KARRI MURALI KRISHNA	YSR KADAPA
78	AS/751/2014	THE STATE OF ANDHRA PRADESH Vs C. SURESH KUMAR REDDY	THE ADVOCATE GENERAL (AP)	VENKATASUBBAIAH V HARIJA AKKINENI P SRIDHAR REDDY	CHITTOOR
79	AS/403/2015 IA 1/2018 Permission Petition	SRI ADIBHATLA VENKATA RAMMOHAN Vs SMT.AYYALA SOMAYAJULU RAMA DEVI	TURAGA SAI SURYA	K SARVA BHOUMA RAO	VISAKHAPATNAM
80	AS/841/2015 IA 1/2022 Stay Petition IA 1/2023 Additional Material Petition	CHENNUPATI NAGA VENKATA KRISHNA Vs CHENNUPATI JAGAN MOHAN RAO	N SUBBA RAO	SUMANTH AMIRAPU Y SRINIVASA MURTHY (ALONG WITH Cross Objections SR 1549/2016 in AS/841/2015)	KRISHNA
81	LGA/27/2016	NAGARI RAMANAMMA GUNTUR DIST Vs SHAIK PYARI JAN GUNTUR DIST & ANOTHER	VENKATA SUBBAIAH POGULA		GUNTUR
82	CMA/102/2016	SRI A. RAGHAVA REDDY Vs M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD	K PALLAVI	O UDAYA KUMAR NOTE - IV	SPS NELLORE
83	AS/1090/2016	S. SUBRAHMANYAM Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR APPEALS	CHITTOOR
84	LGA/3/2017	J.M.BAZUL AHAB Vs THE VIZIANAGARAM MUNICIPALITY & 23	K V RAJENDRA PRASAD	V V SATISH	VIZIANAGARAM

OTHERS

85	LGA/5/2017	J.M.ZAINUL ABDEEN Vs THE VIZIANAGARAM MUNICIPALITY & 10 OTHERS	K V RAJENDRA PRASAD V V SATISH	VIZIANAGARAM
86	AS/539/2017 IA 3/2018 Extension Petition IA 4/2018 Extension Petition AS/873/2017	DIST COLLECTOR GOVT OF A.P. ANANTHAPURAMU & 2 OTHERS Vs REDDY VEERANNA BANGALORE KARNATAKA STATE	THE ADVOCATE GENERAL (AP) VENKATA SUBBAIAH POGULA	ANANTAPUR
87	AS/873/2017 IA 4/2019 Receive Docs Petition	REDDY VEERANNA Vs GOVERNMENT OF ANDHRA PRADESH	VENKATA SUBBAIAH POGULA	ANANTAPUR
88	AS/604/2017	KORRAPROLU JAGADEESWARA REDDY GUNTUR DIST & 2 OTHERS Vs KALLAM ROHINI GUNTUR DIST & 6 OTHERS	SREENIVASA RAO VELIVELA NIMMAGADDA SATYANARAYANA	GUNTUR
89	AS/812/2017	KOPPALA SUBBAMMA Y.S.R.DIST & 13 OTHERS Vs KOPPALA RAMALAKSHUMMA Y.S.R.DIST & THREE OTHERS	V R REDDY KOVVURI N SRIDHAR REDDY A SANTHOSH KUMAR	YSR KADAPA
90	AS/1141/2017 IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition AS/1110/2017	KOMMAREDDY NARENDRA REDDY Vs DEVATHI SUDHAKAR RAO	A S C BOSE SIVAPRASAD REDDY VENATI V HARI HARAN P S P SURESH KUMAR	SPS NELLORE
91	AS/1110/2017	KOMMIREDDY NARENDRA REDDY Vs DEVATHI SUDHAKAR RAO	A S C BOSE SIVAPRASAD REDDY VENATI P S P SURESH KUMAR	SPS NELLORE
92	AS/224/2018	CHODAGAM PANCHAJANYA BABUJI Vs SANKA SUDHAKAR	Y SUDHAKAR T V JAGGI REDDY	WEST GODAVARI
93	AS/293/2018 IA 1/2018 Fix an Early Date	NALLAPAREDDY AJITH KUMAR REDDY Vs KALANIKETHAN SILK PVT. LTD	M/S INDUS LAW FIRM P N PRAVEEN KUMAR	SPS NELLORE
94	AS/343/2018 IA 1/2018 Direction Petition	VANUKURI NARSI REDDY Vs CHALLA VENKATESWARLU	M CHALAPATI RAO SUBBA RAO KORRAPATI	GUNTUR
95	AS/590/2018 IA 1/2023 Permission Petition IA 3/2023 Miscellaneous Petition	PINNAMARAJU ANANDA KUMARI DIED Vs ALLA UMA SATYANARAYANA	M CHALAPATI RAO T V SRI DEVI	VISAKHAPATNAM
96	AS/685/2018	DAMERLA RADHAKRISHNA Vs MEDAGAM BRAHMANADA REDDY	S LAKSHMINARAYANA REDDY	PRAKASAM
97	AS/1123/2018	TAMMANA KRISHNA	SAI GANGADHAR K JAGADISHWAR REDDY	KRISHNA

	IA 2/2018 Stay Petition AS/649/2018	MURTHY Vs TAMMANA SANKARA RAO	CHAMARTY	S SRINIVAS REDDY	
98	AS/649/2018 IA 1/2018 Stay Petition IA 2/2018 Receive Docs Petition	SREE SAMBHAVANATH RAJENDRA SURI JAIN SWETHAMBAR TRUST Vs TAMMANA SANKARA RAO AND ANOTHER	S SRINIVAS REDDY	K JAGADISHWAR REDDY SAI GANGADHAR CHAMARTY	KRISHNA
99	AS/1173/2018 IA 1/2018 Stay Petition	C.K. JAYACHANDRA REDDY @ C.K. BABU Vs VEMURI RADHAKRISHNA	VIRUPAKSHA DATTATREYA GOUDA		CHITTOOR
100	AS/1204/2018	M/S. SAMPAT INDUSTRIAL AND CONSTRUCTION COMPANY LTD. Vs FOOD CORPORATION OF INDIA	K V BHANU PRASAD	S SYAMSUNDER RAO	EAST GODAVARI
101	AS/1586/2018 IA 1/2018 Stay Petition IA 1/2025 Miscellaneous Petition	MALEPATI KRISHNARAJA SETTY Vs SRI MALEPATI VISHWANATHAM CHETTY	A V SIVIAH	MAHADEVA KANTHRIGALA K SAMPOORNA	CHITTOOR
102	AS/1818/2018	KATURI SUBBA RAO Vs M/S.VASCULAR CONCEPTS LIMITED	M/S INDUS LAW FIRM	O UDAYA KUMAR	VISAKHAPATNAM
103	WP/37559/2018 IA 1/2021 Vacate Stay Petition WP/30323/2018	POKALA VIJAYALAKSHMI Vs THE A.P. LAND GRABBING (PROHIBITION) TRIBUNAL (DISTRICT JUDGE) AT GUNTUR	S PRANATHI	T V SRI DEVI	GUNTUR
104	WP/30323/2018 IA 2/2018 Vacate Stay Petition IA 1/2019 Extension Petition	GOVADA MANJULA Vs THE A.P. LAND GRABBING. (PROHIBITION)	M/S BHARADWAJ ASSOCIATES	T V SRI DEVI	GUNTUR
105	AS/224/2019	BHUPATHIRAJU ATCHUTA RAMA RAJU Vs TEEGALA APPALA NARASAYYA GUPTA	P RAJASEKHAR	N SUBBA RAO	VISAKHAPATNAM
106	AS/294/2019 IA 1/2019 Stay Petition IA 1/2021 Vacate Stay Petition	PATHIWADA ADILAKSHMI Vs GURANA RAJU	G RAMA GOPAL	ARAVALA RAMA RAO	VIZIANAGARAM
107	AS/761/2019 IA 1/2019 Stay Petition IA 1/2022 Addl. Evidence Petition	SMT NIMMALA LALITHAMMA Vs NIMMALA GIRIDHAR	SATHEESH KUMAR EERLA	K L NAGARJUNA GUPTA	ANANTAPUR
108	AS/333/2021	N. MANOHAR CHOWDARY @ MURALI Vs G. SANKAR REDDY	NIMMAGADDA REVATHI	ARUN SHOWRI G	CHITTOOR
109	AS/177/2022 IA 2/2022 Direction Petition IA 1/2023 Direction Petition	S.RAMESWARAMMA Vs S.KISTAMMA	B SURYANARAYANA	KARANAM VASANTHA KUMAR VARUN BYREDDY	KURNOOL
110	AS/51/2023 IA 2/2024 Direction Petition	PILLALAMARRI VENKATA SATYANARAYANA Vs P.SAILAJA	RAYAPROLU SRIKANTH	N.KOMALI	KRISHNA

111	AS/483/2023 IA 3/2023 Suspension Petition AS/482/2023	UMMALANENI RAMA GOPALA KRISHNA Vs KASARANENI ANURADHA	SRINIVASA RAO NARRA	NANDA KISHORE KONDURI	GUNTUR
112	AS/482/2023 IA 2/2023 Suspension Petition	UMMALANENI RAMA GOPALA KRISHNA Vs KASARANENI ANURADHA	SRINIVASA RAO NARRA	NANDA KISHORE KONDURI	GUNTUR
113	COMCA/17/2024	M/S M.LAKSHMI FIRM Vs THE A.P. STATE WARE HOUSING CORPORATION	K A NARASIMHAM	A RAJENDRA BABU O UDAYA KUMAR R 3 NOTICE SERVED	KRISHNA
114	COMCA/25/2024	M/S SHILPA ELECTRIFICATION Vs THE INDIAN FRUITS PRIVATE LIMITED	P NAGENDRA REDDY	M S R SASHI BHUSHAN	VISAKHAPATNAM
<u>FOR HEARING</u>					
115	AS/702/2002	CANARA BANK Vs NATIONAL INSURANCE COMPANY LTD.	B S PRASAD	A JAYANTHI	GUNTUR
116	AS/1567/2018 IA 1/2018 Stay Petition AS/1829/2018	PERLA MBHAN RAO Vs SRI RAJESWARI CONSTRUCTIONS	VIRUPAKSHA DATTATREYA GOUDA	BALAJI MEDAMALLI	PRAKASAM
117	AS/1829/2018	PERLA MOHAN RAO Vs SRI RAJESWARI CONSTRUCTIONS	VIRUPAKSHA DATTATREYA GOUDA	BALAJI MEDAMALLI	PRAKASAM
118	AS/1661/2018 IA 1/2018 Injunction Petition	MALLADI SITA MAHALAKSHMI Vs SIRIVURI PADMAVATHAMMA	JAVVAJI SARATH CHANDRA	G RAMA GOPAL	VISAKHAPATNAM
119	COMCA/10/2019	T S HARSHA Vs JANNI SANYASI RAO	SARIPALLI SUBRAHMANYAM	V NITESH	VIZIANAGARAM
120	AS/207/2022 IA 1/2022 Stay Petition	.K.SUBRAMANYAM REDDY Vs .S.MURALI KRISHNA	KIRAN TIRUMALASETTI	MARRI VENKATA RAMANA	CHITTOOR
121	AS/223/2023 IA 1/2023 Injunction Petition IA 1/2024 Addl. Evidence Petition IA 2/2024 Fix an Early Date	SURATECAR MUKHARJI Vs SURATECAR DEVANAND SARATH BABJI	T V JAGGI REDDY	S PRANATHI	CHITTOOR
122	COMCA/2/2024	M/S. RASHTRIYA ISPAT NIGAM LTD. Vs M/S. VERMA TRANSPORT COMPANY	A S C BOSE	GORANTLA SRI RANGA PUJITHA	VISAKHAPATNAM
123	COMCA/10/2024 IA 2/2024 Stay Petition COMCA/11/2024 X OBJ/37/2024 X OBJ/38/2024	THE STATE OF ANDHRA PRADESH Vs M/S NR CONSTRUCTIONS	E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	JAMI MADHAVI	EAST GODAVARI
124	COMCA/11/2024 IA 2/2024 Stay Petition	THE STATE OF AP Vs M/S NR CONSTRUCTIONS	E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	JAMI MADHAVI	EAST GODAVARI

125	X OBJ/37/2024 IA 1/2024 Condone Delay Petition	N R CONSTRUCTIONS Vs THE STATE OF AP	JAMI MADHAVI	GP FOR ARBITRATION	EAST GODAVARI
126	X OBJ/38/2024 IA 1/2024 Condone Delay Petition	M/S. N.R.CONSTRUCTIONS Vs THE STATE OF A.P.	JAMI MADHAVI		EAST GODAVARI
127	AS/280/2024 IA 1/2024 Suspension Petition	BALLA MADHAVI Vs MONDRETI SARASWATHI	S.V.S.S.SIVA RAM		EAST GODAVARI
128	AS/282/2024 IA 1/2024 Suspension Petition	BALLA MADHAVI Vs MONDRETI SARASWATHI	S.V.S.S.SIVA RAM		EAST GODAVARI
129	AS/283/2024 IA 1/2024 Suspension Petition	BALLA MADHAVI Vs MONDRETI SARASWATHI	S.V.S.S.SIVA RAM		EAST GODAVARI
130	AS/385/2024	KOVVURI VENKATA RAMA REDDY Vs MEDAPATI VENKATA REDDY	MAHESWARI ARIKA	N SIVA REDDY	EAST GODAVARI
131	WP/10559/2024 IA 1/2024 Suspension Petition	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs THE PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES	D RAVI KIRAN	S LAKSHMINARAYANA REDDY(SC FOR GVMC) S.NAGESWARAREDDY (NOTE - IV)	KRISHNA
132	AS/663/2018 IA 1/2018 Stay Petition	PAJJURU ANJANEYULU Vs DASARI DHANALAXMI AND ANOTHER	P NAGENDRA REDDY	K SAI MOHAN RAO	KRISHNA
133	COMCA/4/2024	M/S. DEEP INDUSTRIES PRIVATE LIMITED Vs M/S. OIL AND NATURAL GAS CORPRATION LTD.	VIVEK CHANDRA SEKHAR S	D S SIVADARSHAN	VISAKHAPATNAM

NOTE: AFTER COMPLETION OF DIVISION BENCH WORK THE WEEKLY LIST WILL BE TAKEN UP.

COURT NO. 19**THE HONOURABLE SRI JUSTICE NINALA JAYASURYA**

To be Heard on Monday The 10th day of February 2025(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
134	WP/16886/2017 IA 1/2017(WPMP 20708/2017) Suspension Petition IA 4/2017(WPMP 97502/2017) Vacation Motion Letter IA 2/2020 Fix an Early Date IA 1/2023 Implead Petition	K VEERABHADRAPPA SETTY KURNOOL DIST.A.P. & ANR. Vs THE STATE OF A.P.REVENUEAMARAVAT HI & 5 OTRS.	YELLAPRAGADA SRINIVASA MURTHY	GP FOR REVENUE (AP) GHANTA SRIDHAR	KURNOOL
<u>FOR ORDERS OF COURT</u>					
135	CRP/1776/2025/ (Filing No.)	AVULA SAI KUMARI Vs BEERA SYAMALA RAO	K SAIRAM MURTHY		EAST GODAVARI
<u>FOR ADMISSION</u>					
136	CRP/1561/2024 IA 1/2024 Stay Petition	DEGALA VASANTHA LAKSHMI Vs PILLI SATYANARAYANA	P VIVEK	R1 UNSERVED,SR-Notice sent not yet returned. Memo proof of service not filed.	EAST GODAVARI
137	CRP/2240/2024 IA 1/2024 Stay Petition	SRI DOMMA APPARAO Vs SRI DOMMA SURYANARAYANA	SIVA SANKARA RAO BORRA	T N M RANGA RAO RR5,7,8 ITEM DELIVERED AS PER RPAD POSTAL TRACK REPORT VIDE MEMO FILED USR NO 113802/2024. R4-Unserved (REFUSED). R5-App by m.s.T.N.M.Ranga Rao (adv).	EAST GODAVARI
138	CRP/2561/2024 IA 1/2024 Stay Petition	MALLIDI VEERA VENKATA RAMAKRISHNA REDDY Vs GORLA LALITHA DEVI	P VIVEK	PONNADA SREE VYAS SR- App by M/s Ponnada Sree Vyas (adv)	EAST GODAVARI
139	CRP/2672/2024 IA 1/2024 Stay Petition	CHEEKATLA ANANTHA KRISHNA RAO Vs YELLABOYINA RAMANARAO	JOSYULA BHASKARA RAO	M V MANI SEKHAR R1- Unserved ("insufficient address" as per postal endorsement) filed through memo proof of service filed vide USR no:735/2025 R2- Died vide CT RR3to6- App by M/s.M V Mani Sekhar(Adv)	EAST GODAVARI
140	CRP/2876/2024 CRP/2877/2024 CRP/2878/2024 CRP/2879/2024 CRP/2880/2024 CRP/2882/2024	MALLAVARAPU LAKSHMI Vs BALLIPATI JOHNY	T V S PRABHAKARA RAO		EAST GODAVARI
141	CRP/2877/2024	UPPADA RAGHAVA Vs BALLIPATI JOHNY	T V S PRABHAKARA RAO		EAST GODAVARI
142	CRP/2878/2024	MALLAVARAPU LAKSHMI Vs BALLIPATI JOHNY	T V S PRABHAKARA RAO		EAST GODAVARI
143	CRP/2879/2024	MALLAVARAPU LAKSHMI Vs BALLIPATI JOHNY	T V S PRABHAKARA RAO		EAST GODAVARI

144	CRP/2880/2024	UPPADA RAGHAVA Vs BALLIPATI JOHNY	T V S PRABHAKARA RAO		EAST GODAVARI
145	CRP/2882/2024 IA 1/2024 Stay Petition	UPPADA RAGHAVA Vs BALLIPATI JOHNY	T V S PRABHAKARA RAO		EAST GODAVARI
146	SA/39/2025 IA 1/2025 Dispense with Petition IA 2/2025 Injunction Petition	NUNI RAMAKRISHNA Vs VALLURI SATYANARAYANA(DIED)	K VENKATESH		EAST GODAVARI
147	CRP/102/2025 IA 1/2025 Stay Petition	ANDHRA PRADESH MAHESH CO-OPERATIVE URBAN BANK LTD Vs CHARAKANI NARAYANA RAO	P RAJESH BABU		EAST GODAVARI
148	CRP/199/2025 IA 1/2025 Stay Petition	NILLA PRASADA RAO Vs NILLA DURGA MALLESWARI	T V JAGGI REDDY		EAST GODAVARI
149	CRP/227/2025	KUNISETTI ANJI Vs KADULURI NAGA NANDINI	KONA KONDA REDDY		EAST GODAVARI
150	CRP/263/2025 IA 1/2025 Stay Petition	CHITAMANNI MAHA RUDRA RAJU Vs KONDURI SREE RAMA GOPAL	N SIVA REDDY		EAST GODAVARI
151	CRP/268/2025 IA 1/2025 Stay Petition	SMT. GUNNAM VENKATA SUNEETHA Vs KANTIPUDI SRIDEVI	T S N MURTHY		EAST GODAVARI
152	CRP/282/2025 IA 1/2025 Direction Petition	SRI KARRI CHINA VEERABHADRA REDDY Vs DOWRLA APPAYYAMMA	SRI VIJAY MATHUKUMILLI		EAST GODAVARI
153	CRP/283/2025 IA 1/2025 Suspension Petition	VASIREDDI LAKSHMI SIVANNARAYANA Vs PALLI RANGA SATYA SYAMA SRIDHAR THAMMAYYA NAIDU	CH LAXMI NARAYANA		EAST GODAVARI

SPECIALLY IDENTIFIED CASES

154	WP/9255/2015	KODURU SESHA REDDY (DIED) S/O KODURU PAPI REDDY Vs STATE OF ANDHRA PRADESH REVENUE DEPARTMENT	O MANOHER REDDY O M R LAW FIRM	GP FOR REVENUE CHETLURU SREENIVAS	SPS NELLORE
155	WP/33458/2015 IA 1/2015(WPMP 43145/2015) Direction Petition	PATRA ANANDA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	SUBBA RAO POSANI	GP FOR REVENUE (AP) CKR ASSOCIATES	GUNTUR
156	WP/500/2016 IA 1/2016(WPMP 628/2016) Suspension Petition	SHAKEEL PASHA Vs THE STATE OF ANDHRA PRADESH	PRAKASH C	GP FOR ASSIGNMENT (AP)	CHITTOOR
157	WP/4791/2016 IA 1/2016(WPMP 6133/2016) Suspension Petition IA 4/2016(WPMP 27060/2016) Direction Petition	CHUNDI CHEENA REDDY&ANOT Vs STATE OF APPRL.SCYREVENUEHYD & 4	HARINATH REDDY SOMA	GP FOR REVENUE (AP)	SPS NELLORE

158	WP/12078/2016 IA 1/2016(WPMP 15147/2016) Direction Petition	S.VAHEEDA BEGUM Vs THE STATE OF ANDHRA PRADESH	P GANGA RAMI REDDY	GP FOR REVENUE (AP)	CHITTOOR
159	WP/12176/2016 IA 1/2016(WVMP 2663/2016) Vacate Stay Petition	DANDUGULA RAMANAIAH Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	K RATHANGA PANI REDDY	GP FOR REVENUE (AP) G L NARASIMHA RAO	KURNOOL
160	WP/13367/2016 IA 1/2016(WPMP 16719/2016) Direction Petition	SMT. DONEPUDI SWARAJYA LAKSHMI VISAKHAPATNAM DIST. Vs THE STATE OF A.P.REVENUEHYD.& 4 OTRS.	KURITI BHASKARA RAO	GP FOR REVENUE (AP)	VIZIANAGARAM
161	WP/13625/2016 IA 1/2016(WPMP 17024/2016) Direction Petition IA 1/2024 Leave Petition	VENNAM SUJATHA VIJAYAWADA & 2 OTRS. Vs THE STATE OF A.P.REVENUEHYD.& 3 OTRS.	T V JAGGI REDDY	GP FOR REVENUE (AP) A S C BOSE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
162	WP/22167/2016 IA 1/2016(WPMP 27258/2016) Direction Petition IA 1/2024 Leave Petition WP/21937/2016	KANNABATHULA MARIDIAH Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR REVENUE (AP) GP FOR REGISTRATION AND STAMPS	EAST GODAVARI
163	WP/21937/2016 IA 1/2016(WPMP 26945/2016) Direction Petition	BATHULA VEERRAJU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	E V V S RAVI KUMAR	GP FOR REVENUE (AP)	EAST GODAVARI
164	WP/28012/2016 IA 1/2016(WVMP 3699/2016) Vacate Stay Petition IA 2/2016(WVMP 4208/2016) Vacate Stay Petition IA 3/2016(WPMP 34705/2016) Direction Petition IA 4/2016(WPMP 34706/2016) Suspension Petition IA 5/2016(WPMP 55803/2016) Extension Petition IA 6/2016(WPMP 55891/2016) Implead Petition IA 1/2017(WPMP 11711/2017) Extension Petition	SALE VENKATADRI Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	A SAMIR KUMAR REDDY	GP FOR REVENUE (AP) K RAMAMOHAN GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	CHITTOOR
<u>ADMISSION (REVENUE)</u>					
165	WP/3994/2015 IA 1/2015(WPMP 5294/2015) Direction Petition	K. VIMALA KURNOOL DIST AND 9 OTHERS Vs DIST COLLECTOR KURNOOL DIST AND 7 OT	K NAGA PHANINDRA	GP FOR REVENUE (AP) GP FOR HOME	KURNOOL
166	WP/26094/2016 IA 1/2016(WPMP 32249/2016) Suspension Petition	POSINA MUTYALAIH S/O VENKAIAH (DIED) Vs STATE OF A.P.REP. BY ITS PRL SECRETARY	POLAPRAGADA SREEMANNARAYANA	GP FOR REVENUE (AP) A SREEKANTH REDDY(SC FOR ENDOW RS) GP FOR ENDOWMENTS	SPS NELLORE
167	WP/30737/2016 IA 1/2016(WPMP 38047/2016) Direction Petition WP/1774/2021	UNNAM NARESH Vs STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR REVENUE (AP) SHAIK MEERAVALI P RAVI KIRAN	PRAKASAM

168	WP/1774/2021 IA 1/2021 Suspension Petition	NEPPALI NEHA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR REVENUE	PRAKASAM
169	WP/34988/2016 IA 1/2016(WVMP 4612/2016) Vacate Stay Petition IA 2/2016(WPMP 43126/2016) Stay Petition	C. DASTHAGIRI SAHEB Vs STATE OF A. P.	MAHADEVA KANTHRIGALA	GP FOR REVENUE (AP)	CHITTOOR
170	WP/10002/2019 IA 1/2019 Stay Petition IA 1/2024 Receive Docs Petition	MADAMANCHI RAMULAMMA Vs THE STATE OF ANDHRA PRADESH	C.PANINI SOMAYAJI	GP FOR REVENUE (AP) VIJAYA KUMAR POTTURI R4 UNSERVED,	GUNTUR
171	WP/11361/2019 IA 1/2019 Direction Petition	PANTHANGI VENKATA KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	G V RAMANA MURTHY GP FOR HOME	G V RAMANA MURTHY NANDA KISHORE KONDURI M VIDYAVATHI	GUNTUR
172	WP/12625/2019 IA 1/2019 Direction Petition IA 1/2024 Additional Material Petition IA 2/2024 Vacate Stay Petition IA 3/2024 L R Petition IA 4/2024 L R Petition	BALLI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	M HEMALATHA	GP FOR REVENUE (AP) SAI GANGADHAR CHAMARTY GP FOR ANIMAL HUSBANDARY	CHITTOOR
173	WP/12792/2019 IA 1/2019 Direction Petition WP/3580/2021	B MURALI Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE (AP) O MANOHER REDDY R5 UNSERVED,	ANANTAPUR
174	WP/3580/2021 IA 1/2021 Direction Petition	B. MURALI Vs THE STATE OF AP	K SRINIVAS	GP FOR REVENUE	ANANTAPUR
175	WP/12836/2019 IA 1/2019 Direction Petition	MUPPANENI DASARADHA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR REVENUE (AP)	PRAKASAM
176	WP/19394/2019 IA 1/2019 Direction Petition	ROMPICHERLA ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	GHANTA SRIDHAR	GP FOR REVENUE (AP)	GUNTUR
177	WP/19533/2019 IA 1/2019 Direction Petition IA 1/2024 Vacate Stay Petition IA 1/2025 Vacate Stay Petition	MIRRAM CHINNAKKA Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR REVENUE (AP) M SRI ATCHYUT	YSR KADAPA
178	WP/19794/2019 IA 1/2019 Stay Petition	RASURU DASU Vs THE STATE OF ANDHRA PRADESH	HARANADHA RAJU KATTA	GP FOR REVENUE (AP)	KURNOOL
179	WP/20914/2019 IA 1/2019 Direction Petition IA 1/2020 Vacate Stay Petition	GOGINENI MOHANA RAO Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR REVENUE (AP)	KRISHNA

180	WP/21189/2019 IA 1/2019 Suspension Petition WP/5268/2020	P CHANDRAMMA Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR REVENUE (AP) R3 R4 UNSERVED,	YSR KADAPA
181	WP/5268/2020 IA 1/2020 Direction Petition	GOVINDU NAGARAJU Vs THE STATE OF ANDHRA PRADESH	G V V S VARA PRASAD	GP FOR REVENUE (AP)	YSR KADAPA

ADMISSION (REVENUE-LA)

182	WP/6850/2017 IA 1/2017(WPMP 8408/2017) Direction Petition IA 2/2017(WPMP 8409/2017) Direction Petition IA 3/2017(WPMP 8410/2017) Direction Petition IA 1/2018 Implead Petition IA 2/2018 Vacate Stay Petition WP/27682/2021	J. SATYANANDA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	SOMA RAJU YELISETTI	GP FOR LAND ACQUISITION (AP) RAMA CHANDRA RAO GURRAM A JAYANTHI R V MALLIKARJUNA RAO	VISAKHAPATNAM
183	WP/27682/2021 IA 1/2021 Direction Petition	JANMAHANTI NIRMALA Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR REVENUE GP FOR LAND ACQUISITION A RADHAKRISHNA	VISAKHAPATNAM

INTERLOCUTORY

184	WP/1243/2015 IA 2/2015(WVMP 1813/2015) Vacate Stay Petition IA 6/2015(WPMP 36400/2015) Direction Petition WP/32923/2016	NAGANNA GOUD (DIED) Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	GP FOR REVENUE (AP) BUTTA VIJAYA BHASKER K V RAGHU VEER (NOTE CASE)	KURNOOL
185	WP/32923/2016 IA 1/2017(WPMP 25617/2017) Implead Petition IA 2/2017(WVMP 118709/2017) Vacate Stay Petition	NAGANNA GOUD Vs THE STATE OF ANDHRA PRADESH	.	GP FOR HOME (AP) K V RAGHU VEER	KURNOOL
186	WP/9718/2016 IA 1/2016(WVMP 1990/2016) Vacate Stay Petition WP/9438/2016 WP/9735/2016	R.K. TOWNSHIP PROMOTERS PVT. LTD. Vs STATE OF ANDHRA PRADESH REP.	CH VEDAVANI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
187	WP/9438/2016 IA 1/2016(WVMP 2238/2016) Vacate Stay Petition	R.K. TOWNSHIP PROMOTERS PVT. LTD. Vs STATE OF ANDHRA PRADESH	CH VEDAVANI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
188	WP/9735/2016 IA 1/2016(WVMP 1984/2016) Vacate Stay Petition	R.K. TOWNSHIP PROMOTERS PVT. LTD. Vs STATE OF ANDHRA PRADESH	CH VEDAVANI	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	VISAKHAPATNAM
189	IA/3/2023 Condone Delay Petition WP/21659/2016	Y. VIVEKANANDA Vs	SRINIVASA RAO BODDULURI	GP FOR REGISTRATION AND STAMPS K SRINIVAS GP FOR REVENUE	CHITTOOR
190	IA/1/2023 Restoration Petition WP/21659/2016	Y. VIVEKANANDA Vs	SRINIVASA RAO BODDULURI	GP FOR REGISTRATION AND STAMPS K SRINIVAS GP FOR REVENUE	CHITTOOR

191	IA/2/2023 Dispense with Petition WP/21659/2016	Y. VIVEKANANDA Vs	SRINIVASA RAO BODDULURI	GP FOR REGISTRATION AND STAMPS K SRINIVAS GP FOR REVENUE	CHITTOOR
192	WP/25384/2016 IA 1/2016(WPMP 31331/2016) Suspension Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition IA 1/2021 Vacate Stay Petition	PUNYAVATHI (DIED) Vs PRL.SECY. REVENUE DEPT. HYD. & 17 OTHERS	K RAMAMOHAN	GP FOR REVENUE (AP) P V VIDYASAGAR D KODANDARAMI REDDY DOKKA MOHAN RAO	CHITTOOR
193	WP/5918/2017 IA 1/2017(WPMP 7236/2017) Suspension Petition IA 1/2019 L R Petition	S. LAKSHMI DEVEMMA Vs THE STATE OF A.P.	S KRISHNA REDDY	GP FOR REVENUE (AP) MASTHAN NAIDU CHERUKURI R2 R3 R4 R5 UNSERVED,	ANANTAPUR
194	WP/9902/2017 IA 1/2017(WVMP 5133/2017) Vacate Stay Petition IA 2/2017(WPMP 12275/2017) Stay Petition IA 1/2022 Implead Petition	E SURAPA RAJU Vs PRL. SECY. REV. DEPT. & 4 ORS.	P DURGA PRASAD	GP FOR REVENUE (AP) SIDDARTH C B	VISAKHAPATNAM
195	WP/10667/2017 IA 1/2017(WVMP 4078/2017) Vacate Stay Petition IA 2/2017(WPMP 13226/2017) Direction Petition	MR. YEDAVALI MOHAN Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	A CHANDRAIH NAIDU	GP FOR REVENUE (AP) GP FOR HOME KOTESWARA RAO MUMMANENI GP FOR COOPERATION	KURNOOL
196	WP/34142/2017 IA 1/2017(WPMP 42457/2017) Suspension Petition IA 1/2018 Vacate Stay Petition IA 1/2024 Leave Petition	M/S. KAKKERA BROTHERS CHILAKALURIPET REP. BY ITS Vs THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY	T V JAGGI REDDY	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR ASSIGNMENT	GUNTUR
197	WP/38714/2017 IA 1/2017(WPMP 48049/2017) Direction Petition IA 2/2017(WPMP 48050/2017) Suspension Petition IA 1/2018 Vacate Stay Petition IA 2/2018 Vacate Stay Petition IA 3/2018 Vacate Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	SRI KASIVSWESARA SWAMY TEMPLE Vs PRL.SECY. REVENUE DEPT. GUN. & 4 OTHERS	PADMAVATHI PADNAVIS	GP FOR REVENUE (AP) ELEVATED AS JUDGE J U M V PRASAD G KUMARA SWAMY NAIDU S PRANATHI	GUNTUR
198	WP/39136/2017 IA 1/2017(WPMP 48555/2017) Direction Petition	SMT. J. LAKSHMI Vs THE STATE OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR REVENUE (AP) GP FOR ASSIGNMENT	CHITTOOR
199	WP/44420/2017 IA 1/2017 Direction Petition IA 2/2017 Suspension Petition IA 1/2018 Vacate Stay Petition WP/622/2021	RAYACHOTI LAKSHUMMA Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR REVENUE (AP) GP FOR HOME K RAMAMOHAN D KODANDARAMI REDDY T V S KUMAR	YSR KADAPA

200	WP/622/2021 IA 1/2021 Suspension Petition	RAYACHOTY LAKSHUMMA KALEEMULLA S Vs THE STATE OF ANDHRA PRADESH		GP FOR MED HEALTH AND FAMILY WELFARE K RAGHU VEER GP FOR REVENUE	YSR KADAPA
201	WP/4797/2019 IA 1/2019 Suspension Petition	V V RAO Vs THE STATE OF AP	P RAJKUMAR	GP FOR REVENUE (AP) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	VIZIANAGARAM
202	WP/8610/2019 IA 1/2019 Direction Petition WP/10407/2019 WP/14448/2019	SIRIGIRI LAKSHMIDEVI Vs THE TAHSILDAR	P NAGENDRA REDDY	GP FOR REVENUE (AP)	YSR KADAPA
203	WP/10407/2019 IA 1/2019 Direction Petition	SIRIGIRI LAKSHMIDEVI Vs THE TAHSILDAR	P NAGENDRA REDDY	GP FOR REVENUE (AP)	YSR KADAPA
204	WP/14448/2019 IA 1/2019 Direction Petition	SIRIGIRI LAKSHMIDEVI Vs THE TAHSILDAR	P NAGENDRA REDDY	GP FOR REVENUE (AP)	YSR KADAPA
205	IA/1/2024-Modification WP/25512/2023	THE PROJECT DIRECTOR Vs	GP FOR WOMEN DEV CHILD WELFARE	GP FOR HOME GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE NAGABHUSHANAM GUDIPATI	WEST GODAVARI